

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 537 of 2019

IN THE MATTER OF:

Usman Sharif **...Appellant**

Vs

M/s Sew Infrastructure Ltd. & Ors. **...Respondents**

Present:

For Appellants: No appearance

For Respondents: Mr. Nithin Pavuluri, Advocate for Respondent No. 1.

With

Company Appeal(AT) (Insolvency) No. 573 of 2019

IN THE MATTER OF:

Usman Sharif **...Appellant**

Vs

M/s Sew Infrastructure Ltd. & Ors. **...Respondents**

Present:

For Appellants: Mr. Pratiyush Prakash, proxy Advocate.

For Respondents: Mr. Nithin Pavuluri, Advocate for Respondent No. 1.

Mr. Anuragh Jain and Mr. T.V.L.N. Rao, Advocates for RP

With

Company Appeal(AT) (Insolvency) No. 626 of 2019

IN THE MATTER OF:

Gati Infrastructure Pvt. Ltd. & Ors. **...Appellants**

Vs

M/s Sew Infrastructure Ltd. & Ors. **...Respondents**

Present:

For Appellants: Mr. Ved Goyal, AR of GIPL- Appellant No. 1.

For Respondents: Mr. Nithin Pavuluri, Advocate for Respondent No. 1.

ORDER

20.03.2020 There is no representation on the side of the Appellant in Company Appeal(AT)(Insolvency) No. 537 of 2019. However, there are representations on the sides of Appellant, Respondent No. 1 and Resolution Professional in Company Appeal(AT)(Insolvency) Nos. 573 of 2019 and representations on the sides of Appellant No. 1 and Respondent No. 1 in Company Appeal(AT)(Insolvency) No. 626 of 2019.

The Office of the Registry is directed to List these Appeals on **22nd April, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Nn